

DIVISION BENCH

ITEM NO.115 & 116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.115 - CP (IB) No.47/ALD/2023

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD. V/S AMBUJ A. KASLIWAL (PERSONAL GUARANTOR OF M/S HINDON RIVER MILLS LTD.)
UNDER SECTION	95 IBC

ITEM NO.116 - CP (IB) No.48/ALD/2023

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD. V/S VIKAS S. KASLIWAL (PERSONAL GUARANTOR OF M/S HINDON RIVER MILLS LTD.)
UNDER SECTION	95 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th June, 2024.

-Sd-

(Court Officer)

10th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*